

(6) *Other terms and conditions.*—(a) the duration of the course should not exceed 2 to 3 years.

(b) the student will have to provide guarantee of the parents/guardian or a third party.

(c) the student is also required to take out an endowment Life Insurance Policy on his own life for a sum equi-

valent to the amount of the loan; and assign the policy to the bank. In the even of the student not being able to pay his premium out of his own resources, the premium will be paid from the loan amount.

The position of the advances granted by the nationalised banks by way of "Educational Loans" is furnished below :—

(Amount in Crores of Rs.)

| As on Last Friday of | | | |
|----------------------|--------|--------------|--------|
| July 1969 | | July 1970 | |
| No. of A/cs | Amount | No. of A/cs. | Amount |
| 1534 | 0.91 | 5103 | 2.06 |

गंगा नदी में नौवहन सेवाओं की कमी

730. श्री जगदम्बी प्रसाद यादव : क्या संसद्-कार्य तथा नौवहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गंगा जैसी 1500 मील में बहने वाली नदी में नौवहन सेवाओं की व्यवस्था नहीं है और सामुद्रिक नौवहन की स्थिति और भी शोचनीय है; और

(ख) यदि हां, तो इसके क्या कारण हैं तथा सरकार इस सम्बन्ध में क्या कदम उठाने का विचार रखती है?

†[LACK OF SHIPPING SERVICES ON THE GANGES

730. SHRI J. P. YADAV : Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that there are no shipping services on the Ganges, which flows along 1500 miles, and shipping services on the sea is also deplorable; and

(b) if so, the reasons therefor and the steps Government propose to take in the matter ?]

संसद्-कार्य विभाग तथा पोतपरिवहन और परिवहन मंत्रालय में उपमंत्री (सरदार इकबाल

सिंह) : (क) और (ख) जोइन्ट स्टीमर कंपनियां गंगा नदी में उत्तर प्रदेश और बिहार से कलकत्ता तक और ब्रह्मपुत्र में कलकत्ता से आसाम तक नदी सेवाएं चला रही हैं। 1958 में, कतिपय कारणों से जिसमें यातायात की कमी भी शामिल है गंगा की नदी सेवाएं बंद कर दी गईं, 1960-62 के दौरान उथले डुबाव वाले जलयानों से कुछ प्रयोगात्मक नदी सेवाएं चलाई गईं। उन्होंने अपनी तकनीकी शक्यता सिद्ध की परन्तु अपर्याप्त यातायात के कारण इन्हें बंद करना पड़ा। पाकिस्तान से संघर्ष होने के कारण कलकत्ता से असम तक के नदी मार्ग को भी बंद करना पड़ा। परन्तु फाराक्का बांध के पूरे हो जाने के फलस्वरूप हुगली-भागीरथी गंगा होकर कलकत्ता से बिहार और उत्तर प्रदेश तक अखिल भारतीय मार्ग वर्ष भर बना रह सकता है। फाराक्का परियोजना के पूरे हो जाने के बाद नदी मार्ग से जाने वाले यातायात की मात्रा का मूल्यांकन करने के लिये यातायात अध्ययन चालू है। नदी सेवाओं को चलाने के प्रश्न पर उक्त रिपोर्ट की प्राप्ति और फाराक्का बांध परियोजना के पूरे हो जाने पर विचार किया जा सकता है।

†[THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SARDAR IQBAL SINGH) : (a) and (b) The Joint Steamer Companies were operating river services from U.P. and Bihar to Calcutta on the Ganga and from Calcutta to Assam on the Brahmaputra. In 1958, the services on the Ganga were closed for a number of reasons including lack of traffic. Certain experimental river services with shallow draft vessels were run during 1960-62 on the Ganga. These proved their technical feasibility but had to be discontinued on account of inadequate traffic. Due to hostilities with Pakistan, the river route from Calcutta to Assam was also closed. However with the completion of Farakka Barrage an all-India route from Calcutta to Bihar and U.P., via Hooghly-Bhagirathi Ganga can result throughout the year. A traffic study to assess the quantum of traffic likely to be offered to the river route after the completion of Farakka Project is in progress. The question of running river services can be considered after the receipt of the above report and completion of Farakka Barrage Project.]

AMENDMENT OF CENTRAL UNIVERSITY ACT

731. SHRI K. L. N. PRASAD : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that the Government of India propose to amend the Delhi University Act and also the Acts governing other Central Universities;

(b) if so, the reasons therefor;

(c) the time by which it will be done; and

(d) what reforms are expected to be brought about in the Universities as a result of the amending Acts?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO) : (a) to (d). The University Grants Commission have appointed a Committee under the Chairmanship of Dr. P. B. Gajendragadkar, Vice-Chancellor Bombay University, to consider issues re-

lating to Governance of Universities in its various aspects, such as, structure of Universities and composition and representation on various University Bodies, viz., Court, Executive Council, Academic Council, etc. The report has not yet been finalised. As and when the report is available, it is proposed, in the light of the recommendations made by the Committee to consider the question of suitably amending the Acts of Central Universities.

NATIONALISATION OF CALCUTTA TRAMWAYS COMPANY

732. SHRI NIREN GHOSH:

SHRI SASANKASEKHAR SANYAL :

DR. K. MATHEW KURIAN :

Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that Government have under consideration a proposal to nationalise the Calcutta Tramways Company after the term of the on-trial period expires in 1971; and

(b) if so, the details of the steps taken by Government in this regard?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SARDAR IQBAL SINGH) : (a) and (b). The Government of West Bengal are considering the question of purchasing the Calcutta Tramways Company. They have constituted a Negotiations Committee for the purpose.

INORDINATE DELAYS IN UNLOADING OF SHIPS AT INDIAN PORTS

733. DR. (MRS.) MANGLADEVI TALWAR : Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state :

(a) whether the shipping companies have often complained of inordinate delays in the unloading of ships at the Indian ports; and